

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1759
ANSWERED ON 03/08/2026**

SHIFTING OF OCCUPANTS FOR REDEVELOPMENT OF COLONIES

1759. SHRI JAVED ALI KHAN:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Directorate of Estates vide OM dated 27.05.2026 has issued orders for compulsory shifting of occupants of Kalibari Marg, DIZ Area, BKS Marg etc. for redevelopment of colonies;
- (b) if so, details of alternative accommodations earmarked for employees of autonomous organizations residing there, area-wise and type-wise;
- (c) whether Government has provided the lists of alternate accommodations to autonomous organizations;
- (d) if so, the details thereof, organization-wise and area-wise; and
- (e) if not, the reasons thereof and by when these organizations would be provided sufficient number of alternate accommodations to accommodate their employees?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Yes. Copy of OM No. DE/RDV/Redevelopment of Colonies/2026 dated 27.05.2026 is available on Department's website at <https://esampada.mohua.gov.in/signin/Circulars>.

(b) to (e): Details are available as per (a) above.
